

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 43/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	State Bank of India -Vs- Janmani International Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Poonam Keswani, Adv.,
for INDIA LAW, LLP

Applicant

Keswani
01/02/18

2. Nehe Negan Alam, Adv.
for INDIA LAW, LLP

Negan Alam
01/02/18

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel appearing for the financial creditor has filed the affidavit of service wherein it is noticed that petitioner has not yet served notice. Petitioner is directed to serve notice issued by the court to the Corporate Debtor by speed post as well as e-mail.

List on 23.02.2018 for admission.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)